

श्री जाजीवन राम : अगर भारतीय सशस्त्र को बहुत उत्सुकता है इसको जानने की तो उनकी उत्सुकता को मैं सनात कर दूँ यह कह कर कि इसमें कोई तथ्य नहीं है।

2. SHRI SAUGATA ROY: The Minister has already stated that he has no intention to supply arms to Uganda. As you know, Uganda is ruled by a very fascist dictatorship, which has been very cruel to Indians and other Asian people. Will the Government be ready to give arms in case a liberation struggle is launched against that regime?

MR. SPEAKER: It will be considered when the question arises.

SHRI JAJJIVAN RAM: It is hypothetical, Sir. It is never done.

WRITTEN ANSWERS TO QUESTIONS

Declaration of P.F. Organisation as Industry

*512. SHRI K. RAMAMURTHY: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) whether the Karnataka High Court, in 1973, had given judgement that the P.F. Organisation is an industry and the appeal preferred against this judgement by Government before the Supreme Court was not allowed; and

(b) if so, whether Government propose to declare the P.F. Organisation as an Industry with retrospective effect?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND PARLIAMENTARY AFFAIRS (DR. RAM KRIPAL SINHA): (a) While deciding the Civil Revision petition No. 536/1973 (Shri M. Mariswamy Vs. The Registrar of Trade Unions in Mysore), the High Court of Karnataka at Bangalore held that "As the activity of the Provident Fund Organisation is 'industry' the members of the Unions, who are its employees have to be regarded as 'workmen'." The Supreme Court of India dismissed a Special leave petition filed in the matter.

(b) As there is no provision in the Industrial Disputes Act, empowering the Government to declare any establishment or Organisation as an industry, the question does not arise.

Issue of Stamp in Honour of Dr. Mohd. Iqbal

*513. SHRI SAUGATA ROY: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is any proposal to issue commemorative stamps in honour of the great Urdu Poet, Allama Dr. Mohd. Iqbal;

(b) if so, the present position in that regard; and

(c) whether the stamp can be released within the Birth Centenary Celebration year, which is currently being celebrated in the country?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEO SAI): (a) Yes, Sir.

(b) The proposal will again be placed before the next meeting of the Philatelic Advisory Committee for its consideration.

(c) This could be known only after the meeting of the Committee.

Reservation of seats for Tribals as Labourers in Factories

*514. SHRI RAJE VISHVESHWAR RAO: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) whether Government are considering to reserve seats for the Tribals in the factories as labourers; and

(b) if so, the percentage of seats to be reserved?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): (a) and (b). According to the information furnished by the Ministry of Industry (Department of Industrial Development), the question of giving representation to the members of Scheduled Caste and Scheduled Tribe communities in employment with private sector industrial undertakings was examined in that Ministry some time ago arising out of the observations made by the Parliamentary Committee on Welfare of Scheduled Castes and Scheduled Tribes. As a result of the decision taken in the matter, appeal to the private sector enterprises was issued through the auspices of Directors of Industries, technical authorities and Chambers of Commerce and Industry to ensure that the employment of the members of such communities in the private sector undertakings is stepped up.